



भारत सरकार
Government of India

वित्त मन्त्रालय
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमान पॉइंट, मुंबई - 400 021
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021
Tel.: 022-22021520 Fax : 022-22021341

Ref.SAT/Admn./2020-21/1453

Date : 20-11-2020

**Subject:- Closure of the Tribunal for physical hearing till
02 December, 2020 to prevent spread Covid-19 disease.**

The Hon'ble Presiding Officer, while extending the closure of the Tribunal for physical hearing, has been pleased to pass the following order. The concerned parties, Advocates and others, therefore, shall take note of the following order and act accordingly.

1. The directions already issued and permitted from time to time shall be continued and all earlier orders shall be aligned with the present order and shall remain in force up to and inclusive of **02 December, 2020**.
2. That the judicial work of the Tribunal (physical hearing) shall remain suspended till **02 December, 2020**. However, office shall remain open for administrative work.
3. That the cases fixed for physical hearing for the period from 23/11/2020 to 02/12/2020 will be adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on	Next date of hearing
23-11-2020	22-12-2020
24-11-2020	23-12-2020
25-11-2020	24-12-2020
26-11-2020	28-12-2020
27-11-2020	29-12-2020
01-12-2020	30-12-2020
02-12-2020	31-12-2020

4. Interim orders, if any, which are operating shall remain in force till the next date of hearing.

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5. The Tribunal shall continue to function through video conference from 23/11/2020 at 11.30 a.m. to 4.30 p.m. until further orders.

6. Office of the Registry shall remain functioning from 23/11/2020 at 11 a.m. to 4.30 p.m. on all working days.

7. Parties who wish to get their listed appeals heard can be heard through Video Conferencing. In that case, parties may move an application before the Tribunal mentioning virtual hearing of their listed appeals on a regular board. By virtue of directions of the Hon'ble Tribunal, the concerned appeal shall be listed in the Daily Cause List. However, the parties may kindly note that they are required to submit scanned copies of the compilation of appeal paper book including pleadings, documents, applications, etc. at the email address registrar-sat@nic.in two days preceding the date of listing of the matter to enable the Registry to make necessary arrangements.

8. In case of extreme urgent matters, parties may file cases by adopting Standard Operating Procedures (SOPs) laid down in notification dt. 28/04/2020 and 02/06/2020. Parties are required to contact the Assistant (Judicial) on his Cell No.9819424045 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders

9. This issues by the order of the Hon'ble Presiding Officer, SAT.

DATED : 20/11/2020.



Assistant Registrar
Securities Appellate Tribunal